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## (1866) 09 CAL CK 0015

## **Calcutta High Court**

Case No: None

In Re: Baroda Soondree Dassee APPELLANT

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RESPONDENT

Date of Decision: Sept. 17, 1866

## Judgement

Sir Barnes Peacock, Kt., C.J.

It is not the practice to hear more than one Counsel or Vakeel in support of original motions or applications against which no cause is shown in the first instance.